

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :

**PETITION NUMBER** : CP(CA)/53(CHE)/2024

**NAME OF THE PETITIONER(S)** : Maya D Kothari (Constitutory) M/s Fort  
Agencies Pvt Ltd and Another

**NAME OF THE RESPONDENTS** :

**UNDER SECTION** : Sec 248(8), 271(E ) R/w 272(1)(B) of CA,  
2013

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**ORDER**

Present: Ld. Counsel Ms. Raina Birla for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for the RoC.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply.

Rejoinder if any, be filed within two weeks thereafter.

List the petition for hearing on **11.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)